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Title: Introduction of the Constitution (Amendment) Bill, 2015 (*Amendment of Article 16*).

SHRI ANANDRAO ADSUL (AMRAVATI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI ANANDRAO ADSUL: I introduce the Bill.

HON. DEPUTY SPEAKER: Item No.68, Shri Adhalrao Patil Shivajirao – Not present.

Item No.69, Shri Adhalrao Patil Shivajirao – Not present.

Item No.70, Shri Adhalrao Patil Shivajirao – Not present.

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